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Title: Introduction of the Appropriation (Railways) Vote On  
Account Bill, 2009.

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU): I beg to move for leave to introduce a Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the services of a part of the financial year 2009 -10 for the purposes of Railways.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the services of a part of the financial year 2009 -10 for the purposes of Railways. "

*The motion was adopted.*

SHRI R. VELU: I introduce\*\* the Bill.

MR. SPEAKER: Now Mr. Minister may please move the Motion for consideration of the Bill.

रेल मंत्री (श्री लालू प्रसाद) : अध्यक्ष महोदय, मैं प्रस्ताव करता हूँ:

"कि रेल के पूंयोजनार्थ वित्तीय वर्ष 2009-10 के एक भाग की सेवाओं के लिए भारत की संवित निधि में से कतिपय राशियों के अहरण का उपबंध करने वाले विधेयक पर विचार किया जाए।"

MR. SPEAKER: The question is:

"That the Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the services of a part of the financial year 2009-10 for the purposes of Railways, be taken into consideration."

*The motion was adopted.*

\* Published in the Gazette of India, Extraordinary, Part-II, Section-2 dated 19.2.2009

\*\* Introduced and moved with the Recommendation of the President

MR. SPEAKER: The House will now take up clause-by-clause consideration of the Bill.

The question is:

"That clauses 2 and 3 stand part of the Bill."

*The motion was adopted.*

*Clauses 2 and 3 were added to the Bill.*

*The Schedule was added to the Bill.*

*Clause 1, the Enacting Formula and the Long Title were added to the Bill.*

श्री लालू प्रसाद : अध्यक्ष महोदय, मैं प्रस्ताव करता हूँ:

"कि विधेयक पारित किया जाए।"

MR. SPEAKER: The question is:

"That the Bill be passed."

*The motion was adopted.*

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